

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI**

ORDER

Pursuant of the transfer & posting order no. 15/D-3/Gaz.1A/DHC/2025 dated 30.05.2025 of the Hon'ble High Court of Delhi, in partial modification of this office earlier order no. Judl./F.11/SV/SD/Saket/2024/16534-16619 dated 24.05.2025 and in exercise of powers vested to undersigned *inter alia* Section 8 (8) of the Bharatiya Nagarik Suraksha Sanhita, 2023 and Sections 21-A & 34 of Punjab Courts Act-1918 as in force in Delhi, I hereby authorize the following Additional District & Sessions Judges at South District Courts, Saket to hear and dispose of Bail/urgent Criminal applications including those under Special Acts i.e. Prevention of Corruption Act, 1988, the Narcotics Drugs and Psychotropic Substances Act, 1985, the Terrorist and Disruptive Activities (Prevention) Act, 1987, the Prevention of Terrorism Act, 2002 and the Maharashtra Control of Organised Crime Act, 1999, Protection of Child Rights Act, 2005, Protection of Children from Sexual Offences Act, 2012 and Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 pertaining to the South Delhi Sessions Division and urgent Civil matters pertaining to South Delhi Civil District during ensuing **Summer Vacation-2025, w.e.f. 09.06.2025 to 30.06.2025** as indicated herein below :-

TABLE-A

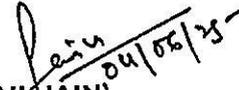
	<u>Bail Applications of Police Station(s):</u> Ambedkar Nagar, Maidan Garhi, Fatehpur Beri, Hauz Khas, Sangam Vihar, CAW Cell (South), INA Metro Station, Crime Branch (South) & Special Task Force of Delhi Police	<u>Bail Applications of Police Station(s):</u> Malviya Nagar, Saket, Mehrauli, Neb Sarai, Cyber Police Station, Tigri, Safdarjung Enclave, EOW (South), Special Cell, Ghitorni Metro Station & all above-mentioned Special Act cases
09.06.2025	Sh. Gaurav Gupta, ASJ/Spl Judge (NDPS)	Dr. Sugandha Aggarwal, ASJ (SC-RC)
10.06.2025	Sh. Purshotam Pathak, ASJ-05	Sh. Sudesh Kumar, PO MACT
11.06.2025	Sh. Purshotam Pathak, ASJ-05	Ms. Shunali Gupta, ASJ (FTC)-02
12.06.2025	Sh. Ajay Garg, ASJ (FTSC) (POCSO)	Ms. Shunali Gupta, ASJ (FTC)-02
13.06.2025	Sh. Ajay Garg, ASJ (FTSC) (POCSO)	Ms. Shunali Gupta, ASJ (FTC)-02
14.06.2025	2 nd Saturday	
15.06.2025	Sunday	
16.06.2025	Sh. Sanjeev Kumar Singh, District Judge (Commercial) Digital-04	Dr. Sugandha Aggarwal, ASJ (SC-RC)
17.06.2025	Sh. Sanjeev Kumar Singh, District Judge (Commercial) Digital-04	Dr. Sugandha Aggarwal, ASJ (SC-RC)
18.06.2025	Sh. Sanjeev Kumar Singh, District Judge (Commercial) Digital-04	Dr. Sugandha Aggarwal, ASJ (SC-RC)
19.06.2025	Sh. Sanjeev Kumar Singh, District Judge (Commercial) Digital-04	Dr. Sugandha Aggarwal, ASJ (SC-RC)
20.06.2025	Sh. Sanjeev Kumar Singh, District Judge (Commercial) Digital-04	Sh. Dinesh Kumar, ASJ (SC-POCSO)
21.06.2025	Sh. Sanjeev Kumar Singh, District Judge (Commercial) Digital-04	Sh. Dinesh Kumar, ASJ (SC-POCSO)
22.06.2025	Sunday	

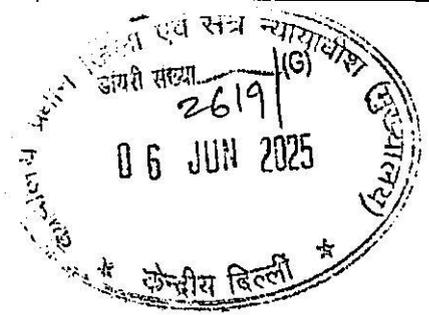


	Bail Applications of Police Station(s): Ambedkar Nagar, Maidan Garhi, Fatehpur Beri, Hauz Khas, Sangam Vihar, CAW Cell (South), INA Metro Station, Crime Branch (South) & Special Task Force of Delhi Police	Bail Applications of Police Station(s): Malviya Nagar, Saket, Mehrauli, Neb Sarai, Cyber Police Station, Tigri, Safdarjung Enclave, EOW (South), Special Cell, Ghitorni Metro Station & all above mentioned Special Act cases
23.06.2025	Sh. Abhitosh Pratap Singh Rathore, District Judge-04	Sh. Dinesh Kumar, ASJ (SC-POCSO)
24.06.2025	Sh. Abhitosh Pratap Singh Rathore, District Judge-04	Sh. Dinesh Kumar, ASJ (SC-POCSO)
25.06.2025	Sh. Abhitosh Pratap Singh Rathore, District Judge-04	Dr. Sugandha Aggarwal, ASJ (SC-RC)
26.06.2025	Sh. Pooran Chand, District Judge-05	Sh. Ravindra Kumar Pandey, ASJ-03
27.06.2025	Sh. Pooran Chand, District Judge-05	Sh. Ravindra Kumar Pandey, ASJ-03
28.06.2025	Sh. Pooran Chand, District Judge-05	Sh. Ravindra Kumar Pandey, ASJ-03
29.06.2025	Sunday	
30.06.2025	Sh. Ajay Garg, ASJ (FTSC) (POCSO)	Sh. Ravindra Kumar Pandey, ASJ-03

Note:-

- The work of urgent Civil matters pertaining to South Delhi Civil District has been assigned to the senior most judicial officer available on duty during summer vacation-2025 as per TABLE-A mentioned above.
- The aforesaid Judicial Officers as per TABLE-A for the period 10.06.2025 to 28.06.2025 shall be entitled to avail compensatory leave in the year 2025 in lieu of the duty actually performed during Summer Vacations 2025.
- In case any of the Officers mentioned above is not available for duty on any particular day for any unforeseen reason, the other sitting Additional District & Sessions Judge on duty at South Delhi District/Sessions Division, Saket Court Complex, shall hear and dispose of all such matters (Civil or Criminal) as mentioned above in accordance with law.
- During the vacation period, the senior most judicial officer available on duty shall perform the function of receiving and registering cases, appeals or revisions and shall look after the administrative work of the office of undersigned.
- The Judicial Officers so detained shall hold their courts from their respective court rooms and shall be assisted by their own court staff on the dates they perform duty.
- The office of the South Delhi District courts will remain open daily from 10.00 am to 5.00 pm, except on Second Saturday, Sunday and other holidays, if any.

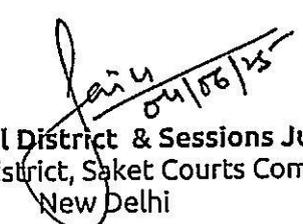

 (SHAIL JAIN)
 Principal District & Sessions Judge
 South District, Saket Courts Complex
 New Delhi



No. Judl./F.11/SV/SD/Saket/2025/ 18090-18190 New Delhi, Dated: 4/6/25

Copy forwarded for information and necessary action to: -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
3. The Principal District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
4. The Officer In-charge, Pool Car Section, Saket Courts Complex.
5. All the Officers of Delhi Higher Judicial Services, South District.
6. The Officer In-charge, Administration Branch, South District.
7. The Chief Prosecutor, South District, Saket Courts, New Delhi.
8. The Branch In-charge of all the Branches, South District, Saket Courts.
9. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
10. The PRO/APRO of all the District Courts of Delhi & New Delhi.
- ~~11. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.~~
12. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
13. Notice Board.
14. R & I Branch for uploading on **LAYERS**.


Principal District & Sessions Judge,
South District, Saket Courts Complex
New Delhi